## NATIONAL COMPANY LAW APPELLATE TRIBUNAL, CHENNAI (APPELLATE JURISDICTION)

## Company Appeal (AT) (CH) (Insolvency)No. 28 of 2021

<u>Under section 61 of Insolvency & Bankruptcy Code,2016)</u>
(Arising out of Order dated 7.1.2021 in IA No.1148/2020 in CP(IB)No.278/7/HDB/2018
passed by the Hon'ble National Company Law Tribunal, Bench, Hyderabad

## In the matter of:

1. Bank of India & 5 others

Reprsented by Deputy General Manager, Hyderabad Large Corporate Branch 10-1-1199/2, First Floor, PTI Building, A.C.Guards, Masab Tank, Hyderabad 500 004 TS

2. IFCI Limited,

Rep.by General manager'8th Floor, Taramandal Complex, 5-9, Safiabad, Hyderabad 500 004, TS

3. Punjab National Bank

Formerly United bank of India)

Rep. by Chief Manager,

Zonal SSTRA Centre, 2nd Floor,

Saeed Plaza Lakdi Ka Paul,

Hyderabad

4. IDBI Bank

Rep.by General Manager #5-9-89/1&@, Chapel Road, Hyderabad 500 001, TS

Canara Bank

(Formerly Syndicate Bank)
No.104, 1st Floor, 6-3-639/640/642
Golden Edifice Complex, Khairatabad,
Hyderabad 500 004, TS

6. Laxmi Vilas Bank

Rep.by Deputy General Manager No.2B & 2C, Aditya Tarde Centre, Next Lane to Huda Mytrivan, Ameerpet, Hyderabad 500 038, TS.

....Appellants

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M/s BS Limited (in Liquidation)
Through its Liquidator
M/s Yadavalli Sai Karunakar
Flat No.25, 'B' Block 2<sup>nd</sup> Floor, Khushal Towers
D No.6-2-975, Khairatabad
Hyderabad 500 004.

..Respondent

Present:

For Appellant : Mr.Ashish Rana, Advocate for

Mr.V.N.Balakishore, Advocate

## ORDER (VIRTUAL MODE)

For filing of Requisite, along with process Fee three days time is granted from today and the notice to the Respondent is directed to be issued through 'Speed Post' returnable by 15.06.2021.

The 'Office of the Registry' is directed to List the matter on 15.06.2021.

[Justice Venugopal M] Member (Judicial)

> [V. P. Singh] Member (Technical)

26.04.2021 KM